To

All Cadre Controlling Authorities Under CBIC
All Directorates

Subject :- Strengthening of administration - Periodic review of Central Government Employees under Fundamental Rule (FR) 56 (J)/(I) and Rule 48 of CCS (pension) Rules, 1972-reg.

Sir/Madam,

Kindly refer to the Board's letter of even no. dated 11th August, 2017 and 10th April, 2018 on the subject cited above.

2. As per DOPTs latest guidelines, the periodic reviews is to be done in letter and spirit for strengthening of administration under Fundamental Rule (FR) 56 (j)/(I) and Rule 48 of CCS (pension) rules, 1972. Therefore reports in respect of Group "A" officers (Non- IRS) is required as per prescribed format on monthly basis.

It is requested to furnish a report to the Board in the prescribed format (as enclosed) by 10th day of each month starting from 10th August, 2019.

Encl. : As above.

Your’s faithfully

(Nagendra Kumar)
Under Secretary to the Government of India
Tel. No. 011-23095584

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(For the quarter ending of 2019)

Fundamental Rule (FR) 56(i) (1) G Rule 48 of CCS (Pension) Rules 1972

Review of Mechanisms to ensure proper among Government servants-Reports under

Annexu